

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/185(KB)2018
IA(I.B.C)/951(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	SAINT GOBAIN INDIA PRIVATE LIMITED VS GLAZE INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Shaunak Mitra,Adv.] For the Liquidator
Mr.Avik Chaudhuri, Adv.]
Mr.Amandeep Singh, Adv.]

O R D E R

1. Ld.Counsel for the Liquidator present.
2. **IA(I.B.C)/951(KB)2024-**
 - i. This IA has been filed by the Liquidator for placing on record a progress report, which is at pages 20 to 25 and this application is duly supported by an affidavit of Liquidator at page 26 to 28.
 - ii. This progress report is taken on record, and IA is accordingly allowed and disposed of.
3. Post the matter for filing further progress report on **10/06/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**